

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM NO. 133
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena
v.

.... Applicant/petitioners

Earth Gracia Builcon Pvt Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 18.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the respondent

Mr. Ram Mohan, Adv. for Om Drishian
Mr. Sandeep Bisht, Mr. Shikhar Srivastava,
Advs. with Ms. Manisha Rawat, RP

ORDER

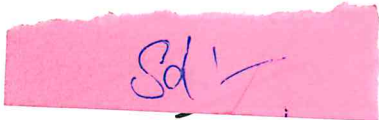
IA-1286(PB)/2020:-

The present application has been filed by the RP under Section 30(6) of the Code for approval of the resolution plan.

IA-651(PB)/2020:-

Let a copy of the application be served to the counsel for the RP. Reply be filed within one week with a copy in advance to the counsel for the applicant.

List on 06.03.2020.



(S.K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)